

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**ROLL OF ADVOCATES [PART-A] AT ALLAHABAD**

**NOTICE**

Advocates, desirous of getting a name different from that mentioned on Roll of Advocates, to be printed in the Cause List, may apply for the same in the prescribed proforma, either typed or downloaded from the official website of this Hon'ble High Court.

The applications shall be accepted in the Roll of Advocates Section at Mediation and Conciliation Centre Building on or before **05.01.2016**.

Sd/-

Registrar General

07/12/2015

**ROLL OF ADVOCATES [PART-A] AT ALLAHABAD**

**APPLICATION FOR NAME AS TO BE PRINTED IN CAUSE LIST**

- (1) Current name on the Roll of Advocates .....
  - (2) Advocate Roll No. ....
  - (3) Enrollment No. of U.P. Bar Council .....
  - (4) Name to be printed in Cause List .....
- (Maximum 25 Characters including space)

Date:

Signature of the Applicant

Note: The request will be entertained only once, and no other request in future will be entertained for the same purpose.